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N.Rout vs. UOI

ORDERS/DIRECTIONS SL.No.1

O.A.No.883/11

Date- 2.4.2014

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

On the last occasion, Shri S.Barik, learned ACGS had produced copy of order dated 26.7.2013 in O.A.No.652/10 stating that the ratio of that O.A. is squarely applicable to the instant O.A. Shri D.K.Mohanty, learned counsel for the applicant had taken some time to go through the said order. To-day, with the aid and assistance of learned counsel for both the sides, we have gone through the said order and we find that the instant O.A. is squarely covered by the decision of that O.A. Accordingly, this O.A. stands disposed of.

MEMBER(A)

MEMBER(J)